

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 31st January, 2015

No.HC.VII-08/2015/ 421 /A. Shri Bhaskar Jyoti Mahanta, Member, MACT, No.3, Kamrup (M), Guwahati, is posted as Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati, vice Shri Paran Kumar Phukan elevated as Addl.Judge,Gauhati High Court, Guwahati.

Shri Mahanta will hand over charge of his Court and Office to the Member, MACT, No.2, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-08/2015/ 422 /A. Shri Susil Kumar Sarma, District and Sessions Judge, Sivasagar, is transferred and posted as Member,MACT, No.3, Kamrup (M), Guwahati, vice Shri Bhaskar Jyoti Mahanta posted at the same station.

Shri Sarma will hand over charge of his Court and Office to the Addl. District and Sessions Judge, FTC, Sivasagar and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 423 /A. Shri Murtaza Ahmed Choudhury, District and Sessions Judge, Kokrajhar, is transferred and posted as District and Sessions Judge, Cachar,Silchar, vice Shri Sanjeev Kumar Sharma transferred.

Shri Choudhury will hand over charge of his Court and Office to the Addl. District and Sessions Judge, FTC, Kokrajhar and proceed to join at his new place of posting immediately.

No.HC.VII-08/2015/ 424 /A. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Cachar, Silchar, is transferred and posted as District and Sessions Judge, Dibrugarh, vice Smti Rumi Kumari Phukan elevated as Addl.Judge , Gauhati High Court, Guwahati.

Shri Sharma will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Cachar, Silchar and proceed to join at his new place of posting immediately.

No.HC.VII-08/ 2015/ 425 /A. Shri Satyajit Khound, Addl. District and Sessions Judge, FTC, Biswanath Chariali, is transferred and posted as District and Sessions Judge,Sivasagar, vice Shri Susil Kumar Sarma transferred.

Shri Khound will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 426 /A. Shri Pratim Kumar Bora, Addl. District and Sessions Judge, FTC, Hojai, is transferred and posted as District and Sessions Judge, Kokrajhar, vice Shri Murtaza Ahmed Choudhury transferred.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 427 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, as the Sessions Judges of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/Station
1.	Shri Satyajit Khound	Sivasagar	Sivasagar
2.	Shri Pratim Kumar Bora	Kokrajhar	Kokrajhar

No.HC.VII-08/2015/ 428 /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.30/2015/2 dated 29.01.2015 has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service, in order of merit, on temporary promotion from Grade-II of the said Service. They will draw usual scale of pay and other allowance as admissible under the Rules. They are placed on probation as per Rules:-

Contd.....

1. Shri Mahendra Kalita, Chief Judicial Magistrate, Udalguri
2. Shri Thaneswar Kalita, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
3. Smti Malaya Deb Dey, Secretary, District Legal Services Authority, Dhubri

No.HC.VII-08/2015/ 429 /A. On their temporary promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Mahendra Kalita	Addl. District and Sessions Judge, FTC, Hojai, vice Shri Pratim Kumar Bora transferred.	Hojai
2.	Shri Thaneswar Kalita	Addl. District and Sessions Judge, FTC, Darrang, Manaldoi, vice Smti Mitali Thakuria already transferred.	Mangaldoi
3.	Smti Malaya Deb Dey	On being released from the District Legal Services Authority, Dhubri as Addl. District and Sessions Judge, FTC, Biswanath Chariali, vice Shri Satyajit Khound transferred,	Biswanath Chariali

No.HC.VII-08/2015/ 430 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted temporarily from Grade-II to Grade-I of the Assam Judicial Service and place them on probation as per Rules, as Addl. District and Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/Station
1.	Shri Mahendra Kalita	Hojai	Hojai
2.	Shri Thaneswar Kalita	Darrang	Mangaldoi
3.	Smti Malaya Deb Dey	Biswanath Chariali	Biswanath Chariali

No.HC.VII-08/2015/ 431 /A. Shri Nogen Senabaya Deori, Chief Judicial Magistrate, Tinsukia, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Hailakandi, vice Shri Nityananda Talukdar already transferred.

Shri Deori will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 432 /A. Smti Moushumi De, Chief Judicial Magistrate, Bongaigaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Karimganj, vice Smti Sabnam Choudhury already transferred.

Smti De will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Bongaigaon and proceed to join her new assignment immediately.

No.HC.VII-08/2015/ 433 /A. Shri Bablu Sutradhar, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Bongaigaon, vice Smti Moushumi De transferred.

Shri Sutradhar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 434 /A. Shri Kaushik Hazarika, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, is posted at the same station i.e. Silchar, as Civil Judge & Asstt. Sessions Judge, No.1, vice Shri Thaneswar Kalita transferred on temporary promotion to Grade-I of the Assam Judicial Service.

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Shri Hazarika will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-08/2015/ 435 /A. Smti Gitali Rabha, Addl. Chief Judicial Magistrate, Udalguri, is posted at the same station i.e. Udalguri, as Chief Judicial Magistrate, vice Shri Mahendra Kalita transferred on temporary promotion to Grade-I of the Assam Judicial Service.

Smti Rabha will remain in-charge of the Court of Addl. Chief Judicial Magistrate, Udalguri, until further order. Smti Rabha will join her new assignment immediately.

No.HC.VII-08/2015/ 436 /A. Shri Dipu Barman, Addl. Chief Judicial Magistrate, Jorhat, is transferred and posted as Chief Judicial Magistrate, Tinsukia, vice Shri Nogen Senabaya Deori transferred.

Shri Barman will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 437 /A. The High Court has been pleased to promote temporarily the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service in usual scale of pay and other allowances as admissible under the Rules and place them on probation as per Rules:-

1. Smti Rani Boro,
Sub-Divisional Judicial Magistrate (M), Sarupathar
2. Smti Dimple Boro,
Sub-Divisional Judicial Magistrate (M), Bijni
3. Shri Vijay Kumar Singh
Sub-Divisional Judicial Magistrate (M), Hojai
4. Shri Shakti Sharma
Sub-Divisional Judicial Magistrate (M), Majuli
5. Smti Mili Hussain,
Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi

No.HC.VII-08/2015/ 438 /A. On their temporary promotion to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Smti Rani Boro	Addl. Chief Judicial Magistrate, Jorhat, vice Shri Dipu Barman transferred.	Jorhat
2.	Smti Dimple Boro	Against the vacant post of Counsellor, Family Court, Cachar, Silchar	Silchar
3.	Shri Vijay Kumar Singh	Secretary, District Legal Services Authority, Dhubri, vice Smti Malaya Deb Dey transferred on temporary promotion	Dhubri
4.	Shri Shakti Sharma	Civil Judge and Asstt. Sessions Judge, No.2, Cachar, Silchar, vice Shri Kaushik Hazarika posted at the same station	Silchar
5.	Smti Mili Hussain	Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Bablu Sutradhar transferred	Guwahati

No.HC.VII-08/2015/ 439 /A. In exercise of the powers conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted temporarily to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Smti Rani Boro	Jorhat	Jorhat
2.	Smti Mili Hussain	Kamrup(M)	Guwahati

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No.HC.VII-08/2015/ 440 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Asstt. Sessions Judges and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Nogen Senabaya Deori	Hailakandi	Hailakandi
2.	Smti Moushumi De	Karimganj	Karimganj
3.	Shri Shakti Sharma	Cachar	Silchar

No.HC.VII-08/2015/ 441 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Bablu Sutradhar	Bongaigaon	Bongaigaon
2.	Smti Gitali Rabha	Udalguri	Udalguri
3.	Shri Dipu Barman	Tinsukia	Tinsukia

No.HC.VII-08/2015/ 442 /A. Shri Chaturjya Prasad Talukdar, Sub-Divisional Judicial Magistrate (S), Nagaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Hojai, vice Shri Vijay Kumar Singh transferred on temporary promotion to Grade-II of the Assam Judicial Service.

Shri Talukdar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 443 /A. Shri Nurjamal Haque, Sub-Divisional Judicial Magistrate (S), Dhubri, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sarupathar, vice Smti Rani Boro transferred on temporary promotion to Grade-II of the Assam Judicial Service.

Shri Haque will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 444 /A. Shri Nur Ahemd Laskar, Sub-Divisional Judicial Magistrate (S), Barpeta, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bijni, vice Smti Dimple Boro transferred on temporary promotion to Grade-II of the Assam Judicial Service.

Shri Laskar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 445 /A. Shri Imdad Ahmed, Sub-Divisional Judicial Magistrate (S), Sivasagar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Majuli, vice Shri Shakti Sharma transferred on temporary promotion to Grade-II of the Assam Judicial Service.

Shri Ahmed will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 446 /A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officer in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them on transfer as Sub-Divisional Judicial Magistrate, (S) at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

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Sl. No.	Name of the Officers	Designation	District	Head-quarters
1.	Smti Sujata Dutta	Sub-Divisional Judicial Magistrate (S), Nagaon, vice Shri Chaturjya Prasad Talukdar transferred	Nagaon	Nagaon
2.	Smti Moitri Dekadolo	Sub-Divisional Judicial Magistrate (S), Barpeta, vice Shri Nur Ahmed Laskar transferred	Barpeta	Barpeta
3.	Smti Leena Doley	Sub-Divisional Judicial Magistrate (S), Sivasagar, vice Shri Imdad Ahmed transferred	Sivasagar	Sivasagar
4.	Shri Motilal Das	Sub-Divisional Judicial Magistrate(S), Darrang, Mangaldoi, vice Smti Mili Hussain transferred on temporary promotion	Darrang	Mangaldoi
5.	Shri Ranjan Brahma	Sub-Divisional Judicial Magistrate (S), Dhubri, vice Shri Nurjamal Haque transferred	Dhubri	Dhubri

No.HC.VII-08/2015/ 447 /A. Smti Subhadra Acharyya, Munsiff No.2, Karimganj, is posted at the same station i.e. Karimganj as Munsiff No.1, vice Shri Motilal Das transferred.

Smti Acharyya will hand over charge of her Court and Office to the District and Sessions Judge, Karimganj and join her new assignment immediately.

No.HC.VII-08/2015/ 448 /A. Shri Nirmal Kumar Laskar, Munsiff No.2, Golaghat, is posted at the same station i.e. Golaghat as Munsiff No.1, vice Smti Leena Doley transferred.

Shri Laskar will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and join his new assignment immediately.

No.HC.VII-08/2015/ 449 /A. Smti Munmee Neog, Munsiff No.2, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati as Munsiff No.1, vice Shri Ranjan Brahma transferred.

Smti Neog will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup(M), Guwahati and join her new assignment immediately.

No.HC.VII-08/2015/ 450 /A. Shri Bidyabrata Acharyya, Munsiff No.3, Karimganj, is posted at the same station i.e. Karimganj as Munsiff No.2, vice Smti Subhadra Acharyya posted at the same station.

Shri Acharyya will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and join his new assignment immediately.

No.HC.VII-08/2015/ 451 /A. Smti Barnali Sarmah, Munsiff No.3, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati as Munsiff No.2, vice Smti Munmee Neog posted at the same station.

Smti Sarmah will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup(M), Guwahati and join her new assignment immediately.

No.HC.VII-08/2015/ 452 /A. Smti Monica Boro, Judicial Magistrate, 1st Class, Jorhat, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Bajali, vice Smti Moitri Dekadolo transferred.

Smti Boro will hand over charge of her Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.

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No.HC.VII-08/2015/ 453 /A. Smti Mridusmita Hazarika, Munsiff No.4, Kamrup (M), Guwahati, is posted at the same station i.e.Guwahati as Munsiff No.3, vice Smti Barnali Sarmah posted at the same station.

Smti Hazarika will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup(M), Guwahati and join her new assignment immediately.

No.HC.VII-08/2015/ 454 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act, the High Court is pleased to invest the following Munsiff with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Smti Monica Boro

The power is personal to the Officers concerned and may be exercised by them at any station.

By order,
Sd/- A. Bhattacharyya,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2015/ 455 - 512 /A.

Dated 31.01.2015

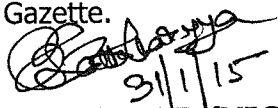
Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps :-
 - (i) to invest the following Officers with the powers of District Judge:
 - (a) Shri Satyajit Khound
 - (b) Shri Pratim Kumar Bora
 - (ii) to invest the following Officers with the powers of Addl. District Judge:
 - (a) Shri Mahendra Kalita
 - (b) Shri Thaneswar Kalita
 - (c) Smti Malaya Deb Dey
 - (iii) to invest the following Officers with the powers of Civil Judge:
 - (a) Shri Nogen Senabaya Deori
 - (b) Smti Moushumi De
 - (c) Shri Shakti Sharma
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary,I/C, Assam State Legal Services Authority, Guwahati.
He is requested to release Smti Malaya Deb Dey from the post of Secretary, District Legal Services Authority, Dhubri and appoint Shri Vijay Kumar Singh as Secretary, District Legal Services Authority, Dhubri
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Bhaskar Jyoti Mahanta, Member, MACT, No.3, Kamrup (M), Guwahati
16. Shri Susil Kumar Sarma, District and Sessions Judge, Sivasagar
17. Shri Murtaza Ahmed Choudhury, District and Sessions Judge, Kokrajhar
18. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Cachar, Silchar

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19. Shri Satyajit Khound, Addl. District and Sessions Judge, FTC, Biswanath Chariali
20. Shri Pratim Kumar Bora, Addl. District and Sessions Judge, FTC, Hojai
21. Shri Mahendra Kalita, Chief Judicial Magistrate, Udalguri. He is requested to hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Udalguri and proceed to join his new assignment immediately.
22. Shri Thaneswar Kalita, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar. He is requested to hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.
23. Smti Malaya Deb Dey, Secretary, District Legal Services Authority, Dhubri. She will hand over charge of her Office to the District and Sessions Judge, Dhubri and proceed to join her new assignment immediately
24. Shri Nogen Senabaya Deori, Chief Judicial Magistrate, Tinsukia
25. Smti Moushumi De, Chief Judicial Magistrate, Bongaigaon
26. Shri Bablu Sutradhar, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
27. Shri Kaushik Hazarika, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
28. Smti Gitali Rabha, Addl. Chief Judicial Magistrate, Udalguri
29. Shri Dipu Barman, Addl. Chief Judicial Magistrate, Jorhat
30. Smti Rani Boro, Sub-Divisional Judicial Magistrate (M), Sarupathar. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join her new assignment immediately
31. Smti Dimple Boro, Sub-Divisional Judicial Magistrate (M), Bijni. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Bongaigaon and proceed to join her new assignment immediately
32. Shri Vijay Kumar Singh, Sub-Divisional Judicial Magistrate (M), Hojai. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately
33. Shri Shakti Sharma, Sub-Divisional Judicial Magistrate (M), Majuli. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately
34. Smti Mili Hussain, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join her new assignment immediately
35. The Joint Registrar (_____), Gauhati High Court, Guwahati
36. Shri Chaturjya Prasad Talukdar, Sub-Divisional Judicial Magistrate (S), Nagaon
37. Shri Nurjamal Haque, Sub-Divisional Judicial Magistrate (S), Dhubri
38. Shri Nur Ahmed Laskar, Sub-Divisional Judicial Magistrate (S), Barpeta
39. Shri Imdad Ahmed, Sub-Divisional Judicial Magistrate (S), Sivasagar
40. Smti Sujata Dutta, Judicial Magistrate, 1st Class, Nagaon. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and join her new assignment immediately.
41. Smti Moitri Dekadolo, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali. She will hand over charge of her Court and Office to the District and Sessions Judge, Barpeta and join her new assignment immediately
42. Smti Leena Doley, Munsiff No.1, Golaghat. She will hand over charge of her Court and Office to the District and Sessions Judge, Golaghat and proceed to join her new assignment immediately
43. Shri Motilal Das, Munsiff No.1, Karimganj. He will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and proceed to join his new assignment immediately
44. Shri Ranjan Brahma, Munsiff No.1, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup(M), Guwahati and proceed to join his new assignment immediately
45. Smti Subhadra Acharyya, Munsiff No.2, Karimganj
46. Shri Nirmal Kumar Laskar, Munsiff No.2, Golaghat
47. Shri Munmee Neog, Munsiff No.2, Kamrup (M), Guwahati
48. Shri Bidyabrata Acharyya, Munsiff No.3, Karimganj
49. Shri Barnali Sarmah, Munsiff No.3, Kamrup (M), Guwahati
50. Smti Monica Boro, Judicial Magistrate, 1st Class, Jorhat
51. Smti Mridusmita Hazarika, Munsiff No.4, Kamrup (M), Guwahati

52. The Deputy Registrar (_____), Gauhati High Court, Guwahati
53. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
54. The Sub-Divisional Judicial Magistrate (M)_____
55. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
56. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the
Gauhati High Court Website
57. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar
(Admn.), Gauhati High Court, Guwahati
58. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,
Guwahati for publication of the Notification in the Assam Gazette.


31/1/15
REGISTRAR (VIGILANCE)


31/1/2015